

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 20.12.2021

IN THE COURT OF THE REGISTRAR

(VIRTUAL MODE)

11:30 A.M.

For Consideration Under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 2855 of 2021 in Comp. App. (AT) (Ins) No. _ of 2021	Harsh Dighe & Anr. Vs. Premshree Devcon Pvt. Ltd. & Ors.	Devul Dighe
2.	I.A. No. 2856 of 2021 in Comp. App. (AT) (Ins) No. _ of 2021	Harsh Dighe & Anr. Vs. Premshree Devcon Pvt. Ltd. & Ors.	Devul Dighe
3.	I.A. No. 2857 of 2021 in Comp. App. (AT) (Ins) No. _ of 2021	PEC Ltd. Vs. Phulchand Exports Pvt. Ltd.	Krishan kumar

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- 2. Website: www.nclat.nic.in**

By order
-sd/-
Assistant Registrar